

TRACTORS (PRICE CONTROL) ORDER, 1967

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TRACTORS (PRICE CONTROL) ORDER, 1967

S.O. 1118, dated the 30th March, 1967 1. -In exercise of the powers conferred by Sec. 3 of Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order, namely:

1. Short title, extent and commencement :-

- (1) This Order may be called the Tractors (Price Control) Order, 1967.
- (2) It extends to the whole of India except the State of Jammu and Kashmir.
- (3) It shall come into force at once.

2. Definitions :-

In this Order, unless the context otherwise requires,-

- (a) "Controller" means any person appointed by the Central Government to be the Controller of Tractors for the purposes of this Order;
- (b) "dealer" means any person, who carries on the business of buying or selling tractors, whether or not in conjunction with other business and includes a manufacturer,

(c) "manufacturers" means any person who manufactures or assembles tractors;

(d) "sale price" means the amount payable to a manufacturer or dealer as consideration for the sale of a tractor inclusive of any charges for cost of freight or delivery but exclusive of any sum charged as tax on the tractor as a finished product;

(e) "tractor" means an agricultural machinery known by that name and fitted with a diesel engine of a capacity not exceeding fifty horse-power.

3. Control of sale price :-

No manufacturer or dealer or other person shall sell or agree to sell or otherwise dispose of a tractor manufactured or assembled in India for a sale price exceeding the sale price fixed in pursuance of Cl. 4.

4. Fixation of sale price :-

The Central Government or the Controller, having regard to the estimated cost of production of tractors manufactured or assembled in India may, from time to time, by notification in the Official Gazette, fix the sale price of tractors so manufactured or assembled, and different sale prices may be fixed in respect of tractors of different types manufactured or assembled in India or in respect of tractors manufactured or assembled in different areas or different factories.

5. Price list to be displayed at place of business :-

Every dealer shall display at a conspicuous part of the premises where he carries on his business in tractors a list of sale prices of the tractors kept for sale, in such a manner as to be easily accessible for consultation by any customer visiting the premises.

6. Manufacturer and dealer not to withhold sale :-

No manufacturer or dealer shall withhold from sale any tractor manufactured or assembled in India and ordinarily kept for sale.

7. Powers to give directions, call for information, etc :-

The Controller, or such officer of the Central Government or of the State Government as may be authorised by the Central Government in this behalf may, by order,-

(a) direct any person who manufactures or assembles tractors in India or any dealer, to maintain such records relating to the

manufacture or assemblage of, or purchase or sale or other transaction, as the case may be, of tractors as the Controller or the authorised officer may specify in the order:

(b) specify the manner in which a manufacturer or dealer shall keep accounts of any manufacture, assemblage, purchase, sale or other transaction, as the case may be, in tractors;

(c) require any person who manufactures or assembles tractors in India or any dealer, to furnish within such period or at such intervals, such information, returns or reports relating to the manufacture or assemblage of, or purchase or sale or other transaction, as the case may be, of tractors, in such forms as may be specified in the order.

8. Powers of inspection, entry and search :-

The Controller, or such officer of the Central Government or of State Government as may be authorised by the Central Government in this behalf, may-

(a) inspect or authorise any person to inspect-

(i) any books, accounts or records relating to the manufacture or assemblage of tractors and belonging to or under the control of person who manufactures or assembles tractors in India;

(ii) any books, account or records relating to the purchase, sale or other transaction in tractors and belonging to or under the control of a dealer, or

(iii) any stocks of tractors belonging to or under the control of such person or dealer;

(b) enter or search or authorise any person to enter or search any premises where the tractors are manufactured or assembled or sold or where the Controller or the authorised officer has reason to believe that a contravention of this Order in respect of the tractors has been, is being or is about to be committed.

9. Compliance of orders :-

Every manufacturer or dealer or other person to whom any order or direction is issued under any powers conferred by or under this Order, shall comply with such order or direction.

SCHEDULE 1

SCHEDULE

Sl. No.	Description	Horse power	Name of the manufacturer	Sale price	Remarks
1	Massey 35 h.p. Tractors	35	Massey	20,838.00	3 M/s. The sale price includes the tractor model cooled. Mount Road, price of the MF-1035, fitted with 6 x 16 accessories/ front tyres attachments and 10 x 28 which shall rear tyres. ordinarily be supplied with every tractor;
2	McCormick 35 h.p. Tractors	35	McCormick	20,900.00	4 M/s. Internatinal Tractor lift Diesel Engine- water Co. of India Limited, (1) Hydranic cylinders tional Tractor lift Diesel Engine- water Co. of India Limited, (2) 3 point driven tractor cooled. \ Gateway Buildi- linking model B-275 \ \ \ ngs, Apollo (3) Power take fitted with Bunder, Bombay-1. off. 5.50 x 16 (4) Lighting front tyres \ \ \ \ \ \ \ \ \ \ equipment, and 12.4x28 \ \ \ \ \ \ \ \ \ \ consisting rear tyres. of head- \ \ \ \ \ \ \ \ \ \ light,tail \ \ \ \ \ \ \ \ \ \ \ light and \ \ \ \ \ \ \ \ \ \ and plough \ \ \ \ \ \ \ \ \ \ \ light.
3	Escorts 34.5 h.p. Tractors	34.5	Escorts	19,500.00	3 M/s. Escorts (5) A set of Diesel Engine- cylinders Limited, 6, stools. \ driven tractor air cooled. Pratap Buildings, (6) Electric model 37, Connaught Circus, horn. fitted with New Delhi - 1. 6 x 16 front tyresand llx28 reartyres. \ \ \ 4. Eicher Diesel 26.5 h.p. 1 M/s. Eicher 17,836.00 engine-driven cylinder tractors of tractor model air cooled. India Limited 11/8, fitted 16-A Asaf Ali with 5.50 x 16 Road, New Delhi. front tyres and rear tyres.

SCHEDULE 2

SCHEDULE

Sl. No.	Name of accessory/ attachment	Rebate to be allowed
1	Hydraulic lift	No applicable
2	3 point linkage	Not applicable as it forms an integral part of the tractor.
3	Power take	Not applicable as it forms an integral part of the tractor.
4	Lighting equipment consisting of head- light, tail light and plough-light	228 \ \ 80 115 160
5	A set of tools	30 43 27 35
6	Electric horn	50 \ \ \ 25 20 15
7	Battery	Not applicable